

### Indian Maid Servants in Gulf Countries

7561. SHRI RAM KAPSE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware that Indian Maid Servants, who had gone to Gulf countries, are being deceived and asked to quit from there;

(b) if so, whether the Government have made enquiries on the complaints received in this regard; and

(c) if so, the details thereof and the steps taken/proposed to be taken by the Government to protect the interests of those maid servants?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) From time to time Government receives complaints which inter alia include non-payment or delayed payment of wages, long and arduous hours of work without adequate compensation, denial of leave to come to India and facility for air passage, withholding travel documents of workers by the sponsors/employers, non-fulfilment of contractual obligations and ill-treatment in general.

Many of the Maids being illiterate are ignorant of their rights. They are also duped by the recruiting agents into signing contracts which are against their interests. There are also incidents where Maids have managed to enter foreign countries illegally and are therefore exploited by their employers. Information available with the Government does not indicate that Indian Maid Servants in the Gulf are being asked to quit.

(b) and (c) The Government of India through Indian Missions abroad maintains regular contact with foreign Governments to ensure the welfare and to improve conditions of India workers in the respective countries. The Indian Missions at first try to resolve the differences between the aggrieved worker and the employer to arrive at a mutually acceptable solution. Wherever necessary cases are taken up with the concerned authorities of the foreign Government to persuade the employers to redress the grievances of Indian workers. Where no alternative employment or any solution is possible despite best efforts of the Mission, all assistance is given to facilitate repatriation of the aggrieved worker.

[Translation]

### Jobs to Unemployed Under NRY.

7562. SHRI RAJVEER SINGH:

SHRI RAMESHWAR PATIDAR:

SHRIMATI DIPIKA H. TOPIWALA:

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the targets fixed for providing ten lakh jobs to the unemployed persons under the Nehru Rozgar Yojana introduced in 1995 has so far been achieved;

(b) if so, the State-wise details of the achievement made under this scheme; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P K. THUNGON): (a) to (c): No such target for providing 10 lakh jobs to the unemployed urban poor have been fixed under the Scheme of Urban Micro Enterprises (SUME) of Nehru Rozgar Yojana. However, keeping in view the allocations made up to 1994-95, a total number of 6.06 lakh beneficiaries were to be assisted in setting up micro-enterprises under the Scheme. Against this, as on 31.3.95, 6 55 lakh beneficiaries have been assisted. Statewise details of beneficiaries assisted under the scheme are given in the enclosed statement

### STATEMENT

Statement showing Beneficiaries Assisted Under the Scheme of Urban Micro Enterprises (Sume)

S. No.	Name of State/UT	Number of Beneficiaries
1	2	3
1.	Andhra Pradesh	74.933
2.	Bihar	7.738
3.	Gujarat	12.714
4.	Haryana	13.609
5.	Karnataka	44.230
6.	Kerala	21.445
7.	Madhya Pradesh	84.004
8.	Maharashtra	57.826
9.	Orissa	12.165
10.	Punjab	16.449
11.	Rajasthan	30.874
12.	Tamil Nadu	73.025
13.	Uttar Pradesh	1.45.113
14.	West Bengal	29.809
15.	Goa	440
16.	Arunachal Pradesh	40
17.	Assam	17.568
18.	Himachal Pradesh	1.276

1	2	3
19.	Jammu & Kashmir	1.786
20.	Manipur	5.186
21.	Meghalaya	400
22.	Mizoram	700
23.	Nagaland	—
24.	Sikkim	532
25.	Tripura	434
26.	A & N Island	178
27.	Chandigarh	199
28.	D & N Havell	110
29.	Daman & Diu	—
30.	Pondicherry	1.499
31.	Delhi	1.412
Total:		6,55,494

[English]

#### GSI Survey in the North-East

7563. SHRI LAETA UMBREY: Will the Minister of MINES be pleased to state:

(a) whether the Geological Survey of India (GSI) has conducted any survey to find deposits of Gold and Diamond in the North-Eastern Region of the Country during the last three years; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAVA): (a): No, Sir.

(b) Does not arise.

#### Decontrol of Voveran

7564. SHRI MOHAN SINGH (DEORIA): Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Voveran brand of formulations based on Diclofenac Sodium have recently been decontrolled;

(b) if so, the reasons therefor;

(c) whether this has led to a steep hike in the prices of Voveran; and

(d) if so, whether Government propose to bring this drug back under control?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) and (b) Inclusion/Exclusion of bulk drugs from price control including Diclofenac Sodium which is used in Voveran brand of formulations has been done on the basis of criteria of turnover, monopoly situation and market competition as laid down in para 22.7 of the "Modifications in Drug Policy, 1986".

(c) and (d) Formulations based on Diclofenac Sodium are produced by a number of units in the country and the prices charged by all the formulators are more or less comparable, including those sold under the brand name of Voveran.

#### Indian Foreign Service (B)

7565. SHRI BRAJA KISHORE TRIPATHY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

(a) whether the Government have stopped recruitment to Indian Foreign service (B) IFS (B) through Combined Civil Services Examination; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir.

(b) It is a temporary measure as part of the cadre management exercise.

[Translation]

#### Housing and Shelter Improvement Scheme

7566. SHRI KUNJEE LAL: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the performance of the housing and shelter improvement scheme has been unsatisfactory;

(b) if so, the reaction of the Government in this regard;

(c) the efforts made to make the scheme successful during the last three years, State-wise; and

(d) the extent of amount spend by HUDCO during the last three years and the amount which remained unutilised?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON): (a) and (b) The progress under Scheme of Housing & Shelter Upgradation (SHASU) of Nehru Rozgar Yojana (NRY) had not been satisfactory. This was mainly due to the fact that States were not coming forward to furnish the block guarantee to Housing & Urban Development Corporation (HUDCO) on behalf of their urban local bodies in respect of the sanctioned schemes for fear of non-recovery of HUDCO's portion of loan. The matter was